

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 289 OF 2018 &  
IA NOS. IA NOS. 204 & 523 OF 2019**

**Dated : 29<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**TANGEDCO** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil. Sr. Adv  
Mr. S.Vallinayagam  
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee  
Mr. Yashaswi Kant for R-2  
Mr. Anup Jain  
Ms. Rama S. for R-3  
Ms. Anushree Bardhan  
Ms. Poorva Saigal for R-6

**ORDER**

List the matter for hearing on **05.08.2019.**

**(S.D. Dubey)**  
**Technical Member**  
*vt/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**